

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-23/2005/2540/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Dipankar Bora,
District & Sessions Judge,
Tinsukia.

Dated Guwahati, the st 20 March, 2024.

Sub:- **Casual leave and Restricted holiday.**

Ref:- Your Letter No.DJT/1656/2024, dated 18.03.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **two days casual leave on 27.03.2024 and 28.03.2024 and restricted holiday on 30.03.2024, along with station leave permission, from the evening of 22.03.2024 till the morning of 01.04.2024**, as prayed for. The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-23/2005/2541/A, dated , 20-03-2024

Copy to:

✓. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)